## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/459/ (IB)/2017

NAME OF THE PETITIONER(S)

: G. KANNAPPAN

NAME OF THE RESPONDENT(S)

: RAKINDO KOVAI TOWENSHIP PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

No representation for both the parties. The Registry is directed to issue notice to both the parties. Put up on 26.07.2017 at 02.30 P.M.

S. Jijagergherem. (S. VIJAYARAGHAVAN) Member (Technical)

(Ch. Md. Sharief Tario) Member (Judicial)

PAM